

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 708/Confdl./2016  
II-2-1/2016

Bilaspur, dated the 29 / 09 / 2016

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

### TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Sanjeev Kumar Tamak, I Additional District & Sessions Judge	Jagdal-pur	Bhanu-pratap-pur	Uttar Bastar (Kanker)	Additional District & Sessions Judge
2.	Smt. Prisilla Paul Horo, II Additional District & Sessions Judge	Jagdal-pur	Jagdal-pur	Bastar (Jagdal-pur)	I Additional District & Sessions Judge

BY ORDER OF THE HIGH COURT

(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 709/Confdl./2016  
II-2-1/2016

Bilaspur, dated the 29 / 09 / 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16)
  - i) Shri Sanjeev Kumar Tamak, I Additional District & Sessions Judge, Jagdalpur *for information and compliance. He is directed to take charge at his new place of posting on or before 07<sup>th</sup> October, 2016.*
  - ii) Smt. Prisilla Paul Horo, II Additional District & Sessions Judge, Jagdalpur *for information and compliance. She is directed to take charge at her new place of posting as soon as Shri Sanjeev Kumar Tamak, I Additional District & Sessions Judge, Jagdalpur hands over charge.*
- (17) District & Sessions Judge, Bastar at Jagdalpur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (18) District & Sessions Judge, Balod/Baloda-Bazar/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Rajnandgaon/ Raigarh/ Raipur/Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL